

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 50 of 2013 &
IA. Nos. 75 & 76 of 2013**

Dated : 6th August, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Gridco Ltd. ...Appellant(s)

Versus

Oricon Equipments (P) Ltd. & Ors. ...Respondent(s)

Counsel for the Appellant(s): Mr. R.K. Mehta
Mr. Elangbam

Counsel for the Respondent (s): Mr. Rutwik Panda for R.8
Mr. Hemant Singh for R.1

ORDER

The learned counsel for the Appellant seeks some time for filing the Rejoinder. Accordingly, he is directed to file the same on or before 03.09.2013 after serving copy on the other side.

Post the matter on **10.09.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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